

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

**O.A.No.416/2007
Monday the 22nd day of September, 2008**

CORAM :

**HON'BLE Dr K.B.S.RAJAN, JUDICIAL MEMBER
HON'BLE MS.K NOORJEHAN, ADMINISTRATIVE MEMBER**

Dr.B.Subramonian
Scientist-Engineer-SG,
Liquid Propulsion Systems Centre,
Valiamala, Trivandrum. Applicant

By Advocate Mr.P.N.Santhosh

Vs.

- 1 Union of India represented by
The Secretary, Department of Space,
Anthareeksha Bhavan,
New BEL Road, Bangalore-560 094.
- 2 The Chairman
Indian Space Research Organisation,
Department of Space Administration,
Government of India, . Anthareeksha Bhavan,
New BEL Road, Bangalore-94
- 3 The Director, Department of Space,
Liquid Propulsion Systems Centre,
Valiamala PO,
Thiruvananthapuram-695547. Respondents.

By Advocate Mr TPM Ibrahim Khan SCGSC

This application having been heard on 22nd September, 2008, the Tribunal on the same day delivered the following

(ORDER)

Hon'ble Dr.K B S Rajan, Judicial Member

The applicant has challenged the Annexure A-1 order dated 03.07.2006 whereby his case was to be reviewed after one year under FR 56(j). After the pleadings are complete, vide Annexure R-8 dated



12.2.2008, his services have been retained. As such, this OA has become infructuous.

Counsel for the applicant submits that in the intervening period atleast two of the juniors to the applicant had gained promotion and as such, he has a genuine grievance relating to his promotion. The counsel, therefore, prays for liberty to agitate the grievance of non promotion in accordance with law. The liberty is granted and this OA-416/07 is closed as having become infructuous.


K.NOORJEHAN
ADMINISTRATIVE MEMBER


K.B.S.RAJAN
JUDICIAL MEMBER

abp